

ITEM NO.132

NATIONAL COMPANY LAW TRIBUNAL  
ALLAHABAD BENCH  
PRAYAGRAJ

IA No.154/2024, IA No.155/2024 & IA No.168/2024  
IN CP (IB) No.25/ALD/2023

Date of Order: 26<sup>th</sup> April, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	THE ADMINISTRATOR OF THE SPECIFIED UNDERTAKING OF THE UNIT TRUST OF INDIA THROUGH MR. PURUSHOTTAM M. BANDEKAR V/S M/S USHA INDIA LIMITED
UNDER SECTION	7 IBC (IN CIRP)

THROUGH PHYSICAL/VIRTUAL HEARING:

ORDER

Re-notified to 29<sup>th</sup> April, 2024.

-Sd-  
(Court Officer)

26<sup>th</sup> April, 2024

Avaneesh Kumar Singh  
(Stenographer)